

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, CHENNAI  
ORIGINAL APPLICATION NO. 65/2023**

**IN THE MATTER OF:**

David Kumar RS

...APPLICANT

Versus

State of Karnataka

...RESPONDENTS

**AND**

**ORIGINAL APPLICATION NO. 145/2023**

**IN THE MATTER OF:**

Kiran

...APPLICANT

Versus

State of Karnataka and Ors

...RESPONDENTS

**AND**

**ORIGINAL APPLICATION NO. 146/2023**

**IN THE MATTER OF:**

U. Kiran

...APPLICANT

Versus

State of Karnataka and Ors

...RESPONDENTS

**INDEX**

<b>S. No.</b>	<b>Document</b>	<b>Pages</b>
1.	Common Report on behalf of the Department of Mines and Geology, State of Karnataka	1-3

**Filed by**



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**Date:18.01.2025**

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**COMMON REPORT ON BEHALF OF THE DEPARTMENT OF MINES  
AND GEOLOGY, STATE OF KARNATAKA**

**MOST RESPECTFULLY SHOWETH:**

1. That the instant report is being filed pursuant to the query posted by this Hon'ble Tribunal regarding how the sand extracted is being

utilised and consequentially, whether the said activity requires an Environmental Clearance to be obtained from SEIAA.

2. It is submitted in this regard that removal of sandbars is necessitated as the fishermen face difficulty in navigation of the boats due to deposition of sand in the rivers. To quantify the deposition of sand in the river followed by the removal of sand from the CRZ areas, bathymetric survey is carried out by the Department of Water Resources and Ocean Engineering, National Institute of Technology, Karnataka, Surathkal. For the same, a clearance from DCZMC (District Coastal Zone Management Committee) is obtained.
3. It is submitted that after the bathymetric survey, the report is forwarded to KSCZMA (Karnataka State Coastal Zone Management Authority) for CZMA Clearance. Once the CZMA Clearance is granted, removal of sand is carried out.
4. As per the orders of this Hon'ble Tribunal, the sand is ordinarily used for strengthening of tank bunds and for re-nourishment of beach sand. However, if the de-silted sand is to be used for construction or other purpose, then an application is made to SEIAA

for grant of environmental clearance. The above information is hence placed on record for this Hon'ble Tribunal's consideration.



**Date:18.01.2025**

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